

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 30.08.2022 (TUESDAY)**

**COURT –III**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 665 of 2021	Axis Bank Ltd. Vs. Shubhkamna Buildtech Pvt. Ltd.	Sharad Tyagi	Abhishek Anand Pathik Choudhury Nipun Gautam-RP

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